

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-129/2006/13414/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 19th December, 2022.

Sub:- **Winter vacation with Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/4553 dated 15.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **winter vacation from 26.12.2022 till 31.12.2022 along with station leave permission with your official vehicle at own cost within the state of Assam from the evening of 23.12.2022 till the morning of 02.01.2023.**

Further, the senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/13415-13416/A, dated , 19-12-2022

Copy to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Sd/-